

<i>Year</i>	<i>Families Assisted (nos. in lakhs)</i>	<i>Subsidy (Central & State) (Rs. lakhs)</i>
1988-89	2.52	5009.69
1989-90	2.48	5670.04
1990-91	2.14	5314.61

**Withdrawal of Food Subsidy from
Public distribution system in
Kerala**

1240. SHRI M. RAMANNA RAI:
PROF. K.V. THOMAS:

Will the PRIME MINISTER be pleased to state:

(a) whether food subsidy to Essential Commodities like Rice, Wheat and Sugar to be distributed through Public Distribution system is withdrawn recently;

(b) whether some States have demanded that either the food subsidy be reintroduced or adequate financial assistance be given to States to compensate food subsidy; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED):

(a) to (c). No, Sir. However, the Central Government increased the Central issue price of rice and wheat (ex-FCI godowns) to State Governments and UT administrations for PDS by Rs. 88/- and Rs. 46/- per quintal respectively effective from 28th December, 1991 to partially absorb the increase made in the minimum support price of paddy and wheat till 1991-92 kharif and rabi marketing season respectively. Even with these in-

creases, the Central Government would still be incurring a substantial amount on subsidies on account of issues of foodgrains to States/UTs for the Public Distribution System.

The consumer price of levy sugar was raised from Rs. 6.10 a kg. to Rs. 6.90 a kg with effect from 21.1.1992, taking into account the increases in Statutory Minimum Prices for sugarcane and other cost increases.

The Central issue Prices are uniform throughout the country and no financial assistance is provided to any State Government/UT Administration apart from the overall subsidy borne by the Central Government for distribution of foodgrains under the Public Distribution System.

**Funds Allocated and Progress made
Under Jawahar Rozgar Yojana**

1241. SHRI R. JEEVARATHINAM:
SHRI BHERU LAL MEENA:
SHRI KASHIRAM RANA;

Will the PRIME MINISTER be pleased to state:

(a) the amount of funds allocated to and utilized by the State Government under Jawahar Rozgar Yojana during the last three years, year-wise;

(b) the target fixed and achieved, State-wise during the above years, year-wise;

(c) the efforts being contemplated to make Jawahar Rozgar Yojana more result oriented;

(d) whether any complaint in regard to non-implementation of this scheme has been received by the Union Government; and

(e) If so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). Resources allocated/utilized, the target of employment generation fixed and achieved, State-wise from the years 1989-90 to 1991-92 under Jawahar Rozgar Yojana (JRY) is given in the Statement.

(c) The JRY is constantly being monitored and supervised by the Government of India so that the objectives of the Yojana are achieved. Besides, the Government of India has also taken up the work of concurrent Evaluation of Jawahar Rozgar Yojana through independent institutions/organisations to assess its impact in rural

areas in relation to state objectives of the programme. In the concurrent Evaluation, which has already been launched, the impact of programme on the type of assets created under JRY, its usefulness to the society, in general, and to poor sections of the community, in particular and the contribution of the JRY to the welfare of the families below the poverty line are the main points of the evaluation.

The Programme Evaluation Organisation (PEO) of the Planning Commission has also undertaken a Quick Study of JRY in 10 major States of the country to assess the extent of employment provided, quality and usefulness of the assets created etc.

The Government will restructure the programme if the results of the Concurrent Evaluation and Quick Study undertaken by the P.E.O. of the Planning Commission warrant it.

(d) No, Sir.

(e) Does not arise.

STATEMENT

(Rs. in Lakhs)

Sl. No.	States/U. Ts	1989-90		1990-91		1991-92	
		Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	19319.51	18415.55	19166.20	19317.09	19166.20	11355.76
2.	Arunachal Pradesh	307.15	165.40	330.68	223.75	330.67	120.67
3.	Assam	5278.90	4801.66	5114.59	5648.57	5114.59	2576.12
4.	Bihar	38711.91	31690.69	38466.78	42645.86	38466.78	18554.33
5.	Goa	378.75	325.42	357.28	277.12	357.27	348.57
6.	Gujarat	7954.79	8073.28	8090.71	7513.03	8090.71	6494.51
7.	Haryana	2068.19	1970.95	1926.83	2085.43	1926.82	1097.14
8.	Himachal Pradesh	1153.50	987.48	1135.28	1270.68	1135.28	689.59
9.	J & K	1682.74	1770.50	2000.00	1636.30	1611.51	788.92
10.	Karnataka	12093.58	10942.81	12059.70	10684.41	12059.70	6100.11

Sl. No.	States/U.Ts	1989-90		1990-91		1991-92		
		Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation	
		1	2	3	4	5	6	7
11.	Kerala	6569.99	6587.35	6396.19	6396.19	6819.92	6396.19	4368.38
12.	Madhya Pradesh	25618.79	20562.93	26402.50	26402.50	24234.17	26402.50	16647.19
13.	Maharashtra	20993.90	21059.06	20424.84	20424.84	19254.92	20424.85	11723.90
14.	Manipur	441.73	440.01	423.83	423.83	490.06	423.83	103.41
15.	Maghalaya	458.13	172.29	495.91	495.91	339.35	495.91	341.62
16.	Mizoram	187.41	188.07	208.90	208.90	833.41	208.90	186.32
17.	Nagaland	504.99	504.99	610.00	610.00	617.46	531.58	285.75
18.	Orissa	12655.81	10445.27	13094.93	13094.93	12845.26	13094.93	7992.45
19.	Punjab	1608.66	1720.68	1675.65	1675.65	1222.55	1675.65	751.36
20.	Rajasthan	12694.24	10648.94	12805.28	12805.28	17,29.54	12805.28	9408.60
21.	Sikkim	197.83	155.85	193.54	193.54	197.78	193.54	198.97

(Rs. in Lakhs)

(Rs. in Lakhs)

Sl. No.	States/U.Ts	1989-90		1990-91		1991-92	
		Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation
1	2	3	4	5	6	7	8
22.	Tamil Nadu	17659.64	20162.77	17223.66	19661.60	17223.66	14749.50
23.	Tripura	54143	542.26	550.49	525.40	550.49	312.32
24.	Uttar Pradesh	51706.13	529.50.57	51093.28	45773.98	51093.28	27929.53
25.	West Bengal	21610.16	19975.36	21766.94	17019.09	21766.94	12104.18
26.	A & N Islands	164.80	95.59	156.56	102.02	156.56	46.77
27.	Chandigarh	40.77	27.00	36.81	12.29	0.00	0.00
28.	D & N Havell	83.80	89.01	84.99	66.53	84.99	69.45
29.	Daman & Diu	52.40	32.28	50.07	15.46	50.07	23.25
30.	Delhi	167.42	90.39	194.18	56.84	0.00	0.00
31.	Lakshadweep	81.75	62.15	78.49	64.11	78.49	39.18
32.	Pondicherry	157.80	194.20	153.25	164.48	153.25	147.42
Total		263066.60	245853.76	262760.27	258648.46	262090.38	155450.27

(Rs. in Lakhs,

Sl. No.	States/U. Ts	1989-90		1990-91		1991-92	
		Allocation incld. State Share	Utilisation	Allocation incld. State Share	Utilisation	Allocation incld. State Share	Utilisation
1	2	9	10	11	12	13	14
1.	Andhra Pradesh	772.78	727.43	919.98	810.66	691.53	431.26
2.	Arunachal Pradesh	9.60	7.25	12.40	8.44	22.27	3.54
3.	Assam	155.26	122.51	122.75	126.02	114.99	56.53
4.	Bihar	944.19	907.31	1125.86	1130.11	923.20	467.48
5.	Goa	10.52	8.62	11.91	8.86	11.05	6.85
6.	Gujarat	198.87	202.93	242.72	100.82	246.05	153.98
7.	Haryana	34.12	34.13	37.60	35.03	28.97	18.26
8.	Himachal Pradesh	32.04	37.86	33.68	35.86	29.06	21.25
9.	J & K	54.86	52.19	61.68	54.27	70.63	26.76
10.	Karnataka	490.11	407.56	570.87	473.20	429.36	219.92

(Rs. in Lakhs)

Sl. No.	States/U.Ts	1989-90		1990-91		1991-92	
		Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation	Allocation Incd. State Share	Utilisation
1	2	9	10	11	12	13	14
11.	Kerala	214.18	231.79	244.83	180.96	140.58	107.36
12.	Madhya Pradesh	1129.83	932.24	1156.31	958.57	966.90	674.60
13.	Maharashtra	749.60	795.93	859.99	650.22	787.33	451.69
14.	Manipur	10.84	10.50	9.83	12.16	8.67	2.21
15.	Meghalaya	15.27	4.02	18.98	7.88	8.69	8.71
16.	Mizoram	3.35	4.79	4.48	19.69	3.40	4.28
17.	Nagaland	16.63	20.29	21.26	18.98	15.95	11.07
18.	Orissa	612.13	517.63	324.61	341.97	346.44	196.60
19.	Punjab	28.88	34.23	31.72	21.81	29.81	13.00
20.	Rajasthan	439.21	443.77	392.43	506.01	308.72	274.32
21.	Sikkim	7.07	6.28	7.91	8.80	5.79	7.32

(Rs. in Lakhs)

Sl. No.	States/U. Ts	1989-90		1990-91		1991-92	
		Allocation incld. State Share	Utilisation	Allocation incld. State Share	Utilisation	Allocation incld. State Share	Utilisation
1	2	9	10	11	12	13	14
22.	Tamil Nadu	776.39	910.81	688.95	755.21	585.81	579.44
23.	Tripura	18.88	19.53	19.81	19.06	17.88	8.43
24.	Uttar Pradesh	1436.28	1624.93	1708.11	1628.27	1631.66	959.51
25.	West Bengal	572.15	538.81	643.16	516.85	706.85	299.91
26.	A & N Islands	4.37	3.08	4.44	2.97	6.52	1.47
27.	Chandigarh	3.70	3.04	3.47	2.84	3.71	2.97
28.	D & N Havelli	0.94	0.42	1.08	0.11	0.00	0.00
29.	Daman & Diu	1.43	1.08	1.61	0.63	2.55	0.75
30.	Delhi	4.34	2.30	5.12	0.89	0.00	0.00
31.	Lakshadweep	2.27	2.53	2.62	2.23	3.97	1.74
32.	Pondicherry	6.96	8.08	5.87	4.89	4.56	4.23
	Total	8757.25	8643.87	9291.04	8732.29	8152.90	5015.44